NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 16.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section -	Name of the Parties M/s. / Mr.
CP(IB) No.6/BB/ 17	-	For Accep- tance of IRP Report	Rule-6 of IB	Subodha Entertainments Co. Ltd., Vs Jackonblock Facility Services Pvt. Ltd.

REPRESENTATION TO WHOM

16. K. DUSHYANTHA KUMAR

NAME (IN CAPITAL)

& PHONE NUMBER

SL.

NO.

COUNSEL FOR PETITIONER

SIGNATURE

09. THIRUTAL GOBICHE IRP.

9448784064 Resopulant

PCS for petitioner is present. IRP is also present. He requested time to submit report. List it on 30.08.2017.

MEMBER (J)

MEMBER (T)